

THE HYDERABAD STATE APPROPRIATION ACT, 1954.

No. IX of 1954.

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***THE HYDERABAD STATE APPROPRIATION
ACT, 1954:**

No. IX of 1954.

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1955.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on 31st day of March, 1955 ;

Preamble.

It is hereby enacted as follows :—

1. (1) This Act may be called the Hyderabad State Appropriation Act, 1954.

Short title and commencement.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 6 of the Schedule amounting in the aggregate to the sum of fifty-two crores, thirty-five lakhs, thirty-nine thousands, four hundred and eighty-five rupees towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March, 1955, in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 52,35,39,485 out of the Consolidated Fund of the State of Hyderabad for the year ending on the 31st day of March, 1955.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1955.

Appropriation.

[Statement.

SCHEDULE

(See Sections 2 & 3).

Srl. No.	Services & purposes	Heads of Account	SUMS NOT EXCEEDING		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
1	2	3	4	5	6
1	Taxes on Income other than Corporation Tax ...	4. Taxes on Income other than Corporation Tax ...	Rs. 55,000	Rs. ...	Rs. 55,000
2	Land Revenue ...	7. Land Revenue ...	1,46,89,000	...	1,46,89,000
3	State Excise Duties ...	8. State Excise Duties	90,03,000	...	90,03,000
4	Stamps ...	9. Stamps ...	3,19,000	...	3,19,000
5	Forest ...	10. Forest ...	36,52,000	...	36,52,000
6	Registration ...	11. Registration ...	4,31,000	...	4,31,000
7	Charges on account of Motor Vehicles Acts ...	12. Charges on Account of Motor Vehicles Acts ...	16,22,000	...	16,22,000
8	Other Taxes & Duties ...	13. Other Taxes & Duties ...	46,04,000	...	46,04,000
9	Irrigation Works:- Works for which Capital Accounts are kept ...	XVII. Irrigation, etc. works for which Capital Accounts are kept. Working expenses ...	11,01,678	...	11,01,678
10	Other Revenue Expenditure financed from ordinary Revenues ...	18. Other Revenue Expenditure financed from ordinary Revenues ...	96,10,380	...	96,10,380
11	Interest on Debt and other obligations ...	22. Interest on Debt and other obligations	...	1,94,51,735	1,94,51,735
12	Appropriation for reduction or avoidance of Debt ...	23. Appropriation for reduction or avoidance of Debt	3,08,23,210	3,08,23,210
13	General Administration ...	25. General Administration ...	99,60,167	3,56,800	1,03,16,967
14	Administration of Justice ...	27. Administration of Justice ...	43,94,000	10,07,000	54,01,000
15	Jails & Convict Settlements ...	28. Jails & Convict Settlements ...	25,82,000	...	25,82,000
16	Police ...	29. Police ...	3,29,39,000	...	3,29,39,000
17	Scientific Departments ...	36. Scientific Departments ...	4,32,000	...	4,32,000

SCHEDULE—(Contd.)

1	2	3	4	5	6
			Rs.	Rs.	Rs.
18	Education ...	37. Education ...	5,16,21,000	...	5,16,21,000
19	Medical ...	38. Medical ...	1,20,81,351	...	1,20,81,351
20	Public Health ...	39. Public Health ...	87,42,538	...	87,42,538
21	Agriculture ...	40. Agriculture ...	78,47,920	...	78,47,920
22	Veterinary ...	41. Veterinary ...	23,56,817	...	23,56,817
23	Co-operation ...	42. Co-operation ...	22,54,733	...	22,54,733
24	Industries and Supplies ...	43. Industries and Supplies ...	23,31,712	...	23,31,712
25	Misc. Departments ..	47. Misc. Departments ...	66,81,543	...	66,81,543
26	Civil Works ...	50. Civil Works ...	2,13,53,620	...	2,13,53,620
27	Other Revenue Expenditure connected with Electricity Schemes ...	52-.A Other Revenue expenditure connected with Electricity Schemes ...	53,414	...	53,414
28	Electricity Schemes: Working Expenses ...	XLI. Working Expenses	90,72,000	...	90,72,000
29	Road Transport Department ...	XLVI-A. Receipts from Road Transport Department: Working Expenses ...	2,53,88,000	...	2,53,88,000
30	Territorial & Political Pensions ...	54. Territorial & Political Pensions ...	10,00,000	...	10,00,000
31	Superannuation Allowances & Pensions ...	55. Superannuation Allowances & Pensions ...	1,65,27,000	4,23,000	1,69,50,000
32	Commuted value of Pensions ...	55-A. Commuted value of Pensions Financed from Ordinary Revenue ...	6,00,000	...	6,00,000
33	Stationery & Printing ...	56. Stationery & Printing ...	33,07,000	...	33,07,000
34	Miscellaneous ...	57. Miscellaneous ...	2,06,68,000	...	2,06,68,000
35	Community Development Projects ...	63 B. Community Development Projects ...	81,41,000	...	81,41,000
36	Irrigation ...	Total Expenditure on Revenue Account ...	29,54,21,873	5,20,61,745	34,74,83,618
		68. Construction of Irrigation works, etc. ...	5,36,93,000	...	5,36,93,000

SCHEDULE—(Contd.)

1	2	3	4	5	6
			Rs.	Rs.	Rs.
37	Public Health ...	70. Capital Outlay on Improvement of Public Health ...	22,91,000	...	22,91,000
38	Multi-purpose River Schemes ...	80-A Capital Outlay on Multi-purpose River Schemes ...	1,58,49,000	...	1,58,49,000
39	Civil Works ...	81. Capital Account of Civil Works outside the Revenue Account ...	53,00,000	...	53,00,000
40	Electricity Schemes ...	81-A. Capital Outlay on Electricity Schemes ...	59,15,000	...	59,15,000
41	Capital Account of other State Works ...	82. Capital Account of other States Works Outside the Revenue Account ...	60,00,000	...	60,00,000
42	Road Transport ...	82-B. Capital outlay on Road Transport Scheme outside the Revenue Account ...	36,22,000	...	36,22,000
43	Payment of commuted value of pensions ...	83-Payment of commuted value of pensions ...	6,00,000	...	6,00,000
44	State Schemes connected with State Trading ...	85-A. State Schemes connected with State Trading ...	4,84,16,000	...	4,84,16,000
		Total Capital Expenditure outside the Revenue Account ...	14,16,86,000	...	14,16,86,000
45	Repayment of Debt ...	N. Public Debt Discharged	1,59,16,807	1,59,16,807
46	Loans & Advances by State Government ...	Loans & Advances by the State Government. ...	1,65,84,930	...	1,65,84,930
47	Loans and advances ...	Advances Repayable Total Disbursements under Debt Heads...	18,68,130	...	18,68,130
			1,84,53,060	1,59,16,807	3,43,69,867
		Grand Total ...	45,55,60,933	6,79,78,552	52,35,39,485